

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/173/2021

This the 16th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Atiqa Begum, age 38 years, Khananisheen Daughter of Abdul Ahad Rather, W/o Yasir Arafat Khan, R/o Shangri Mohalla Aragam, Tehsil and District Bandipora.

.....Applicant

(Advocate:- Mr. M M Iqbal-**Not Present**)

Versus

1. State of J&K through Commissioner Secretary to Government Social Welfare Department, Civil Sectt. Jammu/Srinagar and 6 ors.Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The T.A. is referable to an SWP (TA No. 62/173/2021) and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**